

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM NO. 201
173/241-242(PB)/2019

IN THE MATTER OF:

Emaar Holding II

.... Applicant/petitioners

v.

Emaar MGF Land Ltd. & Ors.

.... Respondent

Order under Section 241-242

-

Order delivered on 18.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

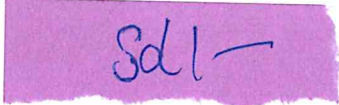
For the Applicant

For the Respondent no.1:


Mr. Sajan Pooayya, Sr. Adv.
Mr. Kunal Sinha, Adv.

ORDER

List the matter on 11.03.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)